

has amended its Rules to provide for admission of Public Financial Institutions, their subsidiaries and any subsidiary of the SBI or any nationalised bank set up for providing merchant banking services, buying and selling securities and other similar activities as members of the Exchange. However, the Exchange has not so far admitted any of the institutions referred to above as its members since the General Body of the Exchange is yet to increase the membership of the Exchange to facilitate such admission.

Floating of Bonds for Irrigation Projects in Karnataka

1542. SHRI V. KRISHNA RAO:
SHRI C.P. MUDALA GIRI-
YAPPA:
SHRI EDUARDO FALEIRO:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government of Karnataka has requested the Union Government to permit the State to float bonds for irrigation projects; and

(b) if so, the details thereof; and

(c) the decision taken by the Union Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): (a) and (b). Yes, Sir. The Government of Karnataka had requested for permitting the State Government and its Public Sector

Undertakings to float bonds for irrigator projects.

(c) The present scheme of Public Sector Bonds is confined to Central Public Sector Undertakings.

Exporters Registered with the Trade Development Authority

1543. SHRI V. KRISHNA RAO: Will the Minister of COMMERCE be pleased to state

(a) the percentage of exporters registered with the Trade Development Authority of India;

(b) whether this percentage is being reduced gradually; and

(c) if so, the details thereof and the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SHANTILAL PURUSHOTTAM DAS PATEL): (a) Trade Development Authority is not a registering authority but a service organisation. Exporters registered with one of the registering authorities namely, Export Promotion Councils/Commodity Boards, etc. enrol themselves voluntarily as members with Trade Development Authority to avail of its services.

(b) and (c). Total regular membership of Trade Development Authority has increased during the last three years i.e., 1987-88 to 1989-90 as may be seen from the statement given below.